

Name of the Corporate Debtor	Rajesh Business and Leisure Hotels Private Limited	Date of commencement of CIRP	20th April 2022	List of creditors as on:	9th Feb 2023
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List of Secured Financial creditors (other than financial creditors belonging to any class of creditors)

SI No	Name of Creditor	Details of Claim received		Details of claims admitted						Amount in Rs				Remarks, if any
		Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC	Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	
1	ICICI Bank Ltd.	04-05-2022	3,31,48,79,901	3,31,48,79,901	Financial Debt	3,31,48,79,901		No	53.37%	-	-	-	-	-
2	Bank of Baroda	29-04-2022	1,61,62,12,377	1,61,62,12,377	Financial Debt	1,61,62,12,377		No	26.02%	-	-	-	-	-
3	Union Bank of India	04-05-2022	1,28,04,05,408	1,28,04,05,408	Financial Debt	1,28,04,05,408		No	20.61%	-	-	-	-	-
			6,21,14,97,686	6,21,14,97,686		6,21,14,97,686			100.00%					

Security Details:

First pari passu on all the movable and immovable assets of the Borrower (including freehold land), both present and future

First pari passu security interest on the Borrower rights, titles and interests in all project documents / contracts / licenses including insurance contracts in favour of the Borrower

First pari passu charge on office building located at R B House, MIDC Cross Road B, Off Andheri Kurla Road, JB Nagar, Andheri East Mumbai owned by Rajesh Estates and Nirman Pvt Ltd.

First pari passu charge on 8 windmills of M/S Rajesh Construction Company Pvt. Ltd. located at Jaisemer, Chitradurga, Karnataka, Sangli, Dhule and Nandurbar

First pari passu charge on cash flow of 8 windmills owned by Rajesh Construction Company Pvt. Ltd.

First pari passu security interest over Debt Service Reserve Account

First pari passu security interest over Escrow Account

Pledge over 30% shares held by Rajesh Hospitality Pvt. Ltd. And Rajesh Lifespaces Pvt. Ltd.

Pledge over 15% shares held by Rajesh Patel and Harish Patel each in Rajesh Hospitality Pvt. Ltd.

Corporate Guarantee of Rajesh Hospitality Pvt. Ltd., Rajesh Infracon Private Limited, Rajesh Construction Company Private Limited and Rajesh Estates and Nirman Pvt Ltd

Personal Guarantee of Mr Harish Patel, Mr Rajesh Patel and Mrs Priyal Patel

Non-Disposal Undertaking by Rajesh Hospitality Pvt. Ltd. over shares of Corporate Debtor

Non-Disposal Undertaking by Rajesh Infracon over shares of Rajesh Hospitality Pvt. Ltd.

Notes

1) The list of Financial Creditors is as per claims received in Form C till 9 Feb 2023

2) The status of claim has been communicated to the respective financial creditors.

3) The claims admitted are based upon a verification of proof of claims and are subject to revision/ substantiation/ modification on the basis of any additional information/ evidence/ clarification/ revised claim being received from the respective creditors.

4) Figures converted into INR from USD is as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations. 2016. As per this regulation, the RBI reference rates as on 20th April 2022 have been considered for conversion to INR (1 USD = 76.4183 INR)

5) Claim from ICICI Bank includes uninvoked Bank Guarantees of Rs. 4.69 crore